

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 575 / 2004

Monday, this the 22nd day of August, 2005.

CORAM :

HON'BLE Mr.K.V.SACHIDANANDAN, JUDICIAL MEMBER
HONBLE Mr. N. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

A.Kunhahamed

Presently working as P.S to Minister for Public Works,
Additional Secretary, General Administration Department
Government Secretariat, Thiruvananthapuram
Residing at : No.78, Chempaka Nagar
Bakery Junction
Thiruvananthapuram

Applicant

(By Advocate Mr.K.R.B.Kaimal)

Versus

1. State of Kerala represented by its Chief Secretary
Government Secretariat, Thiruvananthapuram
2. Selection Committee constituted under Regulation (3) of
the Indian Administrative Service (Appointment by Promotion)
1955 represented by its Chairman
Union Public Service Commission, Shajahan Road
New Delhi
3. Union Public Service Commission,
represented by its Chairman, Shajahan Road, New Delhi
4. Union of India represented by its Secretary
Ministry of Personnel & Training, New Delhi : Respondents

(By Advocate Mr.T.R.Ravi, GP(R1)
Mr.T.P.M.Ibrahim Khan, SCGSC (R2-4))

The application having been heard on 22.08.2005, the Tribunal on the same day delivered the following :

ORDER (Oral)

HON'BLE Mr. K. V. SACHIDANANDAN, JUDICIAL MEMBER

The learned counsel for the applicant submitted that he ~~may be permitted to~~ withdraw the Original Application with liberty to agitate his grievances, if any, before the appropriate forum. Permission is granted.

2. The O.A is dismissed as withdrawn. No order as to costs.

Dated, the 22nd August, 2005.

N.R.K.
N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER

K.V.S.
K.V.SACHIDANANDAN
JUDICIAL MEMBER